

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 625/2019

**In the matter of:**

Dr. Tej Singh Hada

...Applicant

Versus

Govt. of NCT of Delhi & Others

...Respondents

NDOH;-24.10.2019

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Filed by:

  
(Dr. Chandra Prakash)  
Sr. Env. Engineer  
(Delhi Pollution Control Committee)

New Delhi:  
Dated: 22.10.2019

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**In the matter of:**

Dr. Tej Singh Hada ...Applicant

Versus

Govt. of NCT of Delhi & Others ...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI  
POLLUTON CONTROL COMMITTEE WITH RESPECT TO  
ORDER DATED 01.08.2019.**

1. That this Hon`ble Tribunal in above referred matter vide its order dated 01.08.2019 ordered as follows:

*“Grievance in this application is against pollution caused by respondent no. 6, Shri P.K. Gupta, in operating a flour mill at Dabri Palam Road, New Delhi. The applicant has referred to the earlier orders on the subject dated 25.09.2019 in O.A. No. No. 35/2018, Dr. Tej Singh Hada vs. Union of India & Ors. and dated 20.02.2019 in Execution Application No. 56/2018 in O.A. No. 35/2018, Dr. Tej Singh Hada vs. Union of India & Ors. and the affidavit by the said party on 04.02.2019, stating that the flour mill had been vacated after the closure notice. According to the applicant, the flour mill is still being operated in violation of the statement before the Tribunal.*

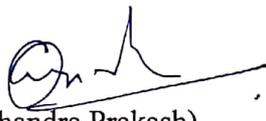
*Before proceeding further, we consider it necessary to require a factual and action taken report in the matter from Delhi Pollution Control Committee. The report be furnished to this Tribunal within one month by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in).*

*A copy of this order be sent to DPCC by e-mail.*

*Applicant may furnish set of papers to the DPCC and file affidavit of service within one week.*

*List for further consideration on 24.10.2019."*

2. That, Delhi Pollution Control Committee (DPCC) inspected the Atta Chakki on 14/10/2019. During the inspection, the unit was found operational and engaged in the activity of Atta Chakkies with less than 6 KW Power load. The MCD has issued license valid upto 31/03/2020 to the Atta Chakki under the House-hold category of Industries. DPCC has issued consent to the unit under white- category as per policy.
  
3. That applicant has still not submitted the set of papers to DPCC, as directed by Hon'ble NGT vide order dt. 01/08/2019. No violation has been reported.

  
(Dr. Chandra Prakash)  
In-charge (CMC-II)



DELHI POLLUTION CONTROL COMMITTEE  
DEPARTMENT OF ENVIRONMENT (GOVT. OF NCT OF DELHI)  
4<sup>th</sup> & 5<sup>th</sup> FLOOR ISBT BUILDING KASHMERE GATE DELHI-6  
visit us at : <http://dpcc.delhigovt.nic.in>

### Inspection Report

Unique Computer Generated Id.....

1. Name & Address of the Unit : M/s. Pradeep Kumar,  
Plot No. RZ-26, KH. No. 30/31,  
Gali No. 3, Veeshali Extn.  
Palam, Delhi Road, N.D. 110045
2. Owner/ Partner's Name & Contact  
Details (Phone & E-mail) : Sh. P.K. Gupta
3. Date of Inspection : 14.10.2019
4. Time of inspection  
Start of Inspection : 3.30 PM  
End of Inspection : 4.00 PM
5. Name & Designation of the Persons  
contacted at the industry : Sh. P.K. Gupta, 9958493489
6. Kind of Industry : Atta Chakkied (with less than 6 kw)
7. Product & Capacity :
8. Main Raw Materials :
9. Water Polluting : Yes/No ETP Installed : Yes/No
10. Air Pollution : Yes/No ECS Installed : Yes/No
11. Details of Stack Height  
(Furnace/Boilers/Others) : (Above G.L.)..... (Above G.L.).....
12. Type of Fuel Used : Electricity
13. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others  
B. Effluent Discharge : (a) Domestic/ Trade Effluent  
(b) Unit connected to Conveyance System: Yes/No  
(c) Discharging into.....
14. Status of Consent {If Any} : ~~Obtained in white category but no high power~~  
Committee
15. D.G. Set(s) {if Any} : No....Capacity.....KVA. Acoustic: Yes/No  
Stack Height.....(Above G.L.).....(Above RL)
16. Plot Area : 71 Sq. / 10 Sq. (Atta Chakkie installed)
17. Labour :
18. Machinery : one Atta Chakkie

- 19. Detail of Power Connection : ...5.1kVA.....
- 20. Whether Unit found in Operation : Yes/No
- 21. Status of Registration under Plastic Waste Management Rules, 2016 : ...N/A...
- 22. Whether Generating Hazardous Waste : Yes/No
- 23. Details about Hazardous Waste :
  - (a) Status of Authorization {if any} : .....
  - (b) Display Board Provided : Yes/No
  - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
  - (d) Whether container marked with specified label : Yes/No
  - (e) Whether container stored kept in an isolated area : Yes/No
  - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
  - (g) Whether date on which storage began indicated on each container : Yes/No
  - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
  - (i) Category of Hazardous Waste as per the Schedules I,II and III of these rules : .....
  - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. : .....
  - (k) Quantity (Ton/Annum) : .....

N/A

Remarks (if Any)

- \*. During inspection, unit found operational and engaged in the activity of Atta Chakkies (with less than 6 Kw Power) as per the consent obtained in white category.
- \*. Unit has connection of BSES with CA No. - 152795679 with sanctioned load 5.00 (kVA).
- \*. Unit has MCO licence valid upto 31/03/2020.

PK Parag

  
 14/10/19  
 14/10/19  
 Signatures, Name & Designation of inspecting officials



MAHARAJA  
MUSEUM  
MUMBAI



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